

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/850(KB)2019
IA(I.B.C)/1757(KB)2023,
IA(I.B.C)/2019(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS YUMMZ FOODS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

ORDER

1. None appears for the parties.
2. Post this matter on **13.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)